

Court No. - 16

Case :- CRIMINAL MISC ANTICIPATORY BAIL APPLICATION U/S
438 CR.P.C. No. - 1794 of 2021

Applicant :- Aparna Purohit

Opposite Party :- State Of U.P. & Another

Counsel for Applicant :- Purnendu Chakravarty, Anuj
Taandon, Shivanshu Goswami

Counsel for Opposite Party :- G.A.

Hon'ble Dinesh Kumar Singh, J.

1. On joint request of the parties, **list on 06.04.2021.**
2. In the meantime, the investigating officer is expected to complete the investigation.
3. Till the next date of listing, interim order, granted earlier, shall remain in operation.

[D.K. Singh, J.]

Order Date :- 9.3.2021

MVS/-